

CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH, JABALPUR

Original Application No. 712 of 2002

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

Smt. Sushila Pandey
Wd/O. Late Radheshyam Pandey
aged about 45 years.
Personnel No. 6968176 S.K.
S.T.O. General Ordnance Depot
Jabalpur M.P.

APPLICANT

(By Advocate - None)

VERSUS

1. Union of India
Ministry of Defence
Through its Secretary
Raksha Bhawan New Delhi

2. Officer Incharge
A.O.C Records
Army Ordnance Corps
Records Office,
P.O. Box No.3
Tirmulgherry P.O. Secunderabad
PIN - 500015

RESPONDENTS

(By Advocate - Shri S.A. Dharmadhikari)

(ORDER) Oral

By Shanker Raju, Member (Judicial) :-

As the matter pertains to compassionate appointment and the applicant expired on 01/01/2003 no application for substitution of LR has been moved within 90 days from the date of death and as the cause of action does not survive, OA is abated and is accordingly dismissed. (Dismissed by Order.)

(Signature)
(R.K. UPADHYAYA)
MEMBER (A)

(Signature)
(SHANKER RAJU)
MEMBER (J)

"SA"

प्रठांगड़ सं. ओ/व्या..... जबलपुर, दि.....

कानूनी अवलोकिता

- (1) व्या. शंकर राजु, जबलपुर
- (2) व्या. रामचंद्र अडवी, जबलपुर
- (3) व्या. रामचंद्र अडवी, जबलपुर
- (4) व्या. रामचंद्र अडवी, जबलपुर

दूसरा दो अवलोकन दिनांक

(Signature)

15/4/03
u.4.03
B

पूर्वांग रोड/पट्टा..... राजस्थान, दिल्ली.....

- (1) राजस्थान
- (2) राजस्थान
- (3) राजस्थान
- (4) राजस्थान

सूचना एवं अवधारणा दर्जवाही: दिल्ली

उपरिकृत